THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

No. HCM.II/248/2013/Estt/

Dated Shillong__ June, 2015

The Hon'ble High Court of Meghalaya is pleased to adopt the suggestions of the Mediation and Conciliation Project Committee, Supreme Court of India whereby allowing the Judicial Officers of Meghalaya Judicial Service to earn 2 (two) credit points for cases referred and settled through mediation.

This notification shall come into force with immediate effect.

BY ORDER

REGISTRAR GENERAL

Memo.No. HCM.II/248/2013/Estt// $\sqrt{6}$ Dated Shillong $\sqrt{\frac{1}{6}}$ June, 2015 Copy for information to:-

1. Registrar, High Court of Meghalaya, Shillong.

- 2. The Registrar cum Head Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya.
- 3. The Joint Registrar cum Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 4. The Joint Registrar cum OSD in the Hon'ble Chief Justice's Secretariat, High Court of Meghalaya.
- 5. The Private Secretary to Hon'ble Mr. Justice T. Nandakumar Singh, High Court of Meghalaya, Shillong.
- 6. The Private Secretary to Hon'ble Mr. Justice Sudip Ranjan Sen, High Court of Meghalaya, Shillong.
- 7. District and Session Judge, East Khasi Hills District, for circulation of the same to Judicial Officers in the District.
- 8. District and Session Judge, West Garo Hills District, for circulation of the same to Judicial Officers in the District.
- 9. District and Session Judge, West Jaintia Hills District, for circulation of the same to Judicial Officers in the District.
- 10. District and Session Judge, Ri-Bhoi District, for circulation of the same to Judicial Officers in the District.
- 11. District and Session Judge, West Khasi Hills District, for circulation of the same to Judicial Officers in the District.
- 12. District and Session Judge, East Garo Hills District, for circulation of the same to Judicial Officers in the District.
- 13. Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 14. The System Analyst, High Court of Meghalaya, Shillong, for uploading in High Court Web-site.

15. Office File.

REGISTRAR GENERAL